GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:178 ANSWERED ON:10.12.2008 COMPLAINTS FROM CGHS BENEFICIARIES Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of complaints have been received from the beneficiaries about the functioning of the Central Government Health Scheme (CGHS) during the last three years and the current year;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken by the Government to improve the services of CGHS dispensaries?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(DR. ANBUMANI RAMADOSS)

(a)to(c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 178 FOR 10TH DECEMBER, 2008

(a)&(b): Some complaints have been received from time to time.

(c) As an improvement in services of the CGHS, following steps have been taken:

(i) Modernisation of CGHS through Computerised network of dispensaries and Authorised Local Chemists in Delhi, which has also been decided to be replicated in other CGHS covered cities.

(ii) Approval of contractual appointment of retired General Duty Medical Officers of the CGHS to tide over the vacancies of Medical Officers in the CGHS.

(iii) Participation of beneficiaries in management of affairs of dispensary through Local Advisory Committees.

(iv) Continuous empanelment Scheme for empanelment of Private Hospitals and diagnostic centres.

(v) Making available all orders and data regarding empanelled Hospitals/diagnostic centres on CGHS webpage.

(vi) Appointment of Authorized Local Chemists for easy availability of indented medicines and online indenting of medicines.

(vii) Periodic convening of Claim Adalats for early settlement of Medical reimbursement Claims of pensioners.

(viii) A comprehensive combined new drug formulary for CGHS/MSO has been formulated comprising 626 generic and 504 propriety drugs.